COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 318 OF 2016 & IA NO. 659 OF 2016

Dated: 9th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

South Indian Sugar Mills Association (Karnataka) ...Appellant(s)

۷s.

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms.Anushree Bardhan

Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R.2, 3, 5 & 6

<u>ORDER</u>

Learned counsel appearing for Respondent Nos. 2, 3, 5 & 6 seeks three weeks further time to file reply. She may take steps to file reply on or before 31.08.2017 after serving copy on the other side.

List the matter on <u>12.09.2017.</u> Interim order to continue till then.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt